

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:22  
ANSWERED ON:30.11.2015  
Admission in Kendriya Vidyalayas  
Singh Shri Abhishek

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is any criteria/rules framed by the Government to accord priority in admission of children in Kendriya Vidyalayas and if so, the details thereof;
- (b) whether it is a fact that Government proposes to provide direct admission to the wards of martyred army/para military and State Police personnel without any recommendation and if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken/being taken by the Government to make the admission process more transparent in Kendriya Vidyalayas?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

- (a) Admissions to the Kendriya Vidyalayas (KVs) are regulated in accordance with the guidelines for admission as approved by the Board of Governors of Kendriya Vidyalaya Sangathan (KVS). These guidelines have been placed on the website of KVS.
  - (b) & (c) No such proposal is under consideration of the Government at present. However, a special provision already exists in the admission guidelines of KVS for admission of children of Central Govt. employees who die in harness. Such admissions are done at the school level, over and above the class strength and do not need any recommendation.
  - (d) The admission process in the KVs is transparent and the admission guidelines have been placed on the website of KVS.
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